

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 86 of 2014 & IA No. 156 & 163 of 2014 & 432 of 2015
Appeal No. 233 of 2013 & IA No. 318 of 2013
Appeal No. 102 of 2014

Dated: 8th February, 2017

Appeal No. 86 of 2014 & IA No. 156 & 163 of 2014 & 432 of 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 233 of 2013 & IA No. 318 of 2013

In the matter of:

Power Grid Corporation of India & Ors. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 102 of 2014

In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd.

... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **30th March, 2017.**

For Court Master

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